

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CT/R.No. 11/2019

Asstt. Director, Enforcement Directorate vs. Om Prakash Chautala

22.09.2020

Vide order No.E-14270-14306/Cases Transfer/CBI/RADC/
Gaz/2020 dated 21.09.2020 issued by Id. District & Sessions Judge-cum-
Speciall Judge (PC ACT) (CBI), Rouse Avenue District Court, New Delhi,
this case has been directed to be transferred to the Court of Sh. Ajay
Kumar Kuhar, Ld. Special Judge (PC Act)(CBI)-09, RADC, New Delhi.

Accordingly, Ahlmad is directed to send the file/records
immediately to the transferee court.

A copy of transfer order be also displayed on the notice board
outside the court room by the Ahlmad.



(NIRJA BHATIA)

Special Judge (PC Act) CBI-03,
RADC/New Delhi /22.09.2020

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RC No. 2(A)/2006
CBI vs. Om Prakash Chautala

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